

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 28 of 2011 & 29 of 2011**

**Dated: 14th September, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**Appeal No. 28 of 2011 and IA No. 43 of 2011**

**Tarini Infrastructure Limited ..... Appellant(s)  
Vs.  
Gujarat Electricity Transmission Co.Ltd. & Ors... Respondent(s)**

**Appeal No. 29 of 2011 and IA No. 44 of 2011**

**In the matter of:**

**Tarini Infrastructure Limited ..... Appellant(s)  
Vs.  
Gujarat Electricity Transmission Co.Ltd. & Ors .. Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen  
Ms. Surbhi Sharma  
Ms. Shikha Ohri**

**Counsel for the Respondent (s) : Ms. Sneha Venkataramani**

**ORDER**

Heard the learned counsel for the appellant.

Post the matter for further hearing on 02.11.2011.

**(Justice P.S. Datta)**

**Judicial Member**

rkt

**(Rakesh Nath)**

**Technical Member**



